

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: Framing of guidelines for spelling out the purpose for grant of financial assistance out of the Advocates' Welfare Fund.

ORDER

No: 1058

Dated: 22-11-2018

In order to frame guidelines for spelling out the purpose for which the financial assistance out of the Advocates' Welfare Fund can be granted, Hon'ble the Chief Justice has been pleased to constitute a Committee comprising the following Members:-

- (i) Hon'ble Mr. Justice Ali Mohammad Magrey,
- (ii) Hon'ble Mr. Justice Dhiraj Singh Thakur,
- (iii) Mr. D.C.Raina, Advocate General,
- (iv) President and Secretary of Bar Association, Jammu,
- (v) President and Secretary of Bar Association, Srinagar,
- (vi) Mr. Bashir Ahmad Bashir, Senior Advocate,
- (vii) Mr. Sunil Sethi, Senior Advocate.

(Sanjay Dhar)
Registrar General

No: 4574-90/L.P. **Dated:** 22-11-2018

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Mr. D.C.Raina, Advocate General
4. Registrar Vigilance, J&K High Court, Jammu,
5. Registrar Judicial, J&K High Court, Jammu/Srinagar,
6. President, J&K High Court Bar Association, Jammu/Srinagar
..... for information.
- ✓ 7. CPC (eCourts) High Court of J&K, Jammu for uploading the same on the official website of J&K High Court.

Registrar General